

SPECIAL BENCH
COURT - I

S-5

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/45(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH MARCH, 2023, 10:30 A.M

IN THE MATTER OF	NANDITA DHAR VS NM INFRA PROJECTS PRIVATE LIMITED
UNDER SECTION	SEC. 97(1)

Appearances (via video conferencing/physical)

Ms. Rupa Gupta, PCS : For Petitioner

Ms. Aditi Jhunjhunwala, PCS : For R-1

ORDER

1. Ld. Authorized Representative for the petitioner present. Ld. Authorized Representative for R-1 present.
2. Registry is directed to issue notice to respondent Nos. 2 and 3 by speed post and e-mail and place tracking information on record.
3. Post this matter on **12/04/2023**.

**Satya Ranjan Prasad
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**